

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
(IB)-752/ND/2023
IA-1530/2024, IA- 1430/2024

IN THE MATTER OF:

IDBI Trusteeship Service Ltd.

... **Appellant/Petitioner**

Versus

Santur Infrastructures Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 02.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Pooja Mehra Saigal, Adv. Rajat Arora,
Adv. Sakshi Kapoor, Adv. Kaveri Rawal,
Adv. Jatin Dua

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel appearing for the Petitioner, the hearing is deferred to 21.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)